

(b) if so, the details of welfare measures taken for this community during the last three years;

(c) whether it is a fact that Government have received any communication from their elected representatives for providing the same benefits as permissible to SCs/STs; and

(d) if so, the details thereof and the action taken so far in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir,

(b) The Government of India initiates policy measures and schemes aimed at the welfare of the Scheduled Tribes in general. No welfare measures for any particular community exclusively are undertaken under the programmes of the Government.

(c) and (d) No Sir. However, benefits as permissible to Scheduled Tribes in general are available for this community also.

Panel of Judges to finalise list

2289. SHRI RAMENDRA KUMAR YADAV 'RAVI': Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that Government have appointed a panel of three judges to go into the lists of Backward Classes submitted by Mandal Commission;

(b) if so, what are the terms and reference of this panel; and

(c) by when this panel will submit its recommendation?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) No Sir. However, an Expert Committee consisting of a retired Judge of Patna High Court, a Social Scientist and two retired civil servants of the rank of Secretary to the Government of India has been constituted to inter alia, make recommendations on the socio-economic criteria to be adopted by the Government for excluding the socially advanced persons/sections ('Creamy Layer') from the Other Backward Classes.

(c) The Committee has submitted its Report on 10.3.1993.

World Bank assistance for water supply and sanitation project in U.P.

2290. SHRI ISH DUTT YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether World Bank assistance has been extended to Uttar Pradesh for the Water Supply and Sanitation Project; and

(b) if so, the details of works undertaken under this scheme, district?wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Yes Sir, under the U. P. Urban Development Project.

(b) The requisite details furnished by the State Government is enclosed as statement.